**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(APPELLATE JURISDICTION)**

**IA No. 651 of 2016 IN**
**APPEAL NO. 235 OF 2015**

**Dated: 30th November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

| | | |
|---|---|---|
| **M/s DB Power Ltd.** | **....** | **Appellant(s)** |
| **Vs.** | | |
| **Rajasthan Electricity Regulatory Commission & Ors.** | **....** | **Respondent(s)** |

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1

Ms. Swapna Seshadri for R.3

Mr. Deepak Khurana for R.10

Mr. Prabal Mehrotra for R.11

Mr. Puneet Jain
Mr. Abhinav Gupta

**ORDER**

**IA No. 651 of 2016**
***(Appl. for urgent listing)***

List the Application on ***05.01.2017.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/vt